

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 492 / (MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE PARTIES: M/s. The Tata Power Company Limited

SECTION OF THE COMPANIES ACT: 230-232 OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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	Rohan Rajadhyaksha	ilb AZB & Partners	
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Common Order

CSA 492/230-232/NCLT/MB//MAH/2017

CSA 497/230-232/NCLT/MB//MAH/2017

CSA 496/230-232/NCLT/MB//MAH/2017

CSA 495/230-232/NCLT/MB//MAH/2017

CSA 494/230-232/NCLT/MB//MAH/2017

CSA 493/230-232/NCLT/MB//MAH/2017

At the request of the Petitioner Counsel, list this matter for hearing on
28.6.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)